THE RUBBER (AMENDMENT) RULES, 1968 |

SHRI CHOWDHARY RAM SEWAK: Sir. on behalf of Shri Mohd Shafi Quieshi, I also beg to lav on the Table, under sub-section (3) of section 25 of the Rubber Act, 1947, a copy of the Ministry of Commerce Notification GSR No 395, dated the 22nd February. 1968, publishing the Rubber (Amendment) Rules, 1968 [Placed in Library. See No LT-450/68]

THE POST OFFICE SAVINGS CERTIFI-CATES (SECOND AMENDMENT) RULES, 1968

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I beg to lay on the Table, under subsection (3) of section 12 of the Government Savings Certificates Act, 1959, a copy of the Ministry of Finance (Department of Economic Aflairs) Notification GSR No 411, dated the 29th February, 1968, publishing the Post Office Savings Certificates (Second Amendment) Rules, 1968 [Placed in Library See No LT-451/68]

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF UTTAR PRADESH FOR THE YEAR 1967-68

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for expenditure of the Government of Uttar Pradesh for the veri 1967-68

SHRI BHUPESH GUPTA (West Bengal) What business had Mr Abid Ali to behave in that way

SHRI ABID ALI (Maharashtra): You will Sil not allow him to go on like this

MR CHAIRMAN I cannot allow this wrestling match to take place here

ANNOUNCEMENT RE GOVERN-MENT BUSINESS

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COMMUNICATIONS (SHRI I K GUJ-RAL) With your permission, Sir, I rise to aunounce that Government Business in this House for the week commencing Monday, the 18th March 1968 will consist of:—

- (1) Further discussion on the General Budget for 1968-69
- (2) Consideration and Return of the following Bills as passed by Lok Sabha.—
 - (1) The Appropriation (Vote on Account) Bill, 1968
 - (11) The Appropriation Bill, 1968
- (3) Consideration and passing of the following Bills as passed by Lok Sabha —
 - (i) The Delhi Municipal Corpotation (Amendment) Bill, 1968
 - (ii) The Jammu and Kashmir Representation of the People (Supplementary) Bill, 1968
- (4) Consideration and Return of the following Bills as passed by Lok Sabha —
 - (i) The Appropriation (Railways) Bill, 1968
 - (ii) The Appropriation Railways (No 2) Bill 1968
- (5) General Discussion on the Haryana Bullett for 1968-69
- (6) Consid atom and Return of the following Bills as passed by Lok Sabha —
 - (i) The Haryana Appropriation (Vote in Account) Bill 1968
 - (ii) the Haryana Appropriation Bill 1963
- (7) General Discussion on the West Bengal Budget for 1968-69
- (8) Consideration and Return of the following Bills as passed by Lok Sibhi —
 - (i) The West Bengal Appropriation (Vote on Account) Bill 1968
 - (11) The West Bengal Appropriation Bill, 1968.